

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 4973/2016

U. P. POSTAL PRIMARY COOPERATIVE BANK LTD & ORS. Appellant(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

Date : 30-11-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Mukesh Verma, Adv.
Mr Pawan Kumar Shukla, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service from the High Court in
respect of respondent no.1. Reminder be issued.

Service is complete on respondent nos. 2 and 3 but none
has entered appearance.

Statement of case has not been filed and time has
expired.

List again on 31.1.2019.

ANIL LAXMAN PANSARE
Registrar